

1	2
20. Rajasthan	455.40
21. Sikkim	3.50
22. Tamil Nadu	545.06
23. Tripura	10.88
24. Uttar Pradesh	1941.63
25. West Bengal	61.40
26. Pondicherry	5.00

[English]

Sugar Mill

418. DR. ARVIND SHARMA : Will the Minister of FOOD be pleased to state :

(a) whether a letter of intent was issued for setting up a sugar mill at Sonapat district, Haryana in favour of the Haryana State Co-operative Sugar Mills Federation Limited;

(b) if so, whether the State Government has sought further extension of validity beyond 1996;

(c) the present status of the request;

(d) whether the Government had made available funds for setting up this Sugar Mill;

(e) if so, the quantum of funds made available;

(f) whether the State Government has utilised the allocation fully; and

(g) if not, the reasons therefor ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) Yes, Sir. A letter of intent was issued to M/s. The Haryana State Federation of Cooperative Sugar Mills Ltd. on 7th December, 1993 for setting up of a new sugar mill at Gohana, Distt. Sonapat in Haryana.

(b) and (c) No, Sir. However, a request has been received from the Haryana State Federation of Cooperative Sugar Mills Ltd. for extension in the validity period of the aforesaid letter of intent for one year i.e. upto 6th December, 1997. In this connection, necessary explanation/clarification has been sought for from the cooperative society.

(d) The Central Government does not provide any loans for setting up of new sugar mills.

(e) to (g) Does not arise.

"Kuriarkutty Project"

419. SHRI N.N. KRISHNADAS : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Central Government have received information sought regarding Kuriyakutty-Karappara Hydel Project, Kerala from the Kerala Government; and

(b) if so, the action taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) The information submitted by Kerala State Electricity Board is under examination.

Production of Polymers

420. SHRI SOUMYA RANJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the production of polymers in the country during the last three years, state-wise;

(b) the details of proposals under consideration for the development of polymers for the multiple use state-wise;

(c) the steps taken to identify new areas in public/private sectors where the use of polymers can play a vital role; and

(d) the details of research and development proposals cleared for development of polymers during the last three years. State-wise ?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (d) Production data of polymers state-wise is not being maintained. However, production of polymers in the country during the last three years was as follows :-

(Figures in MTs)

1993-94	:	886,600
1994-95	:	11,28,500
1995-96	:	12,60,400

In the liberalised industrial licensing policy, entrepreneurs make investment decision on the basis of their own commercial judgment and market opportunities. Such entrepreneurs have their own product/application development priorities and related R&D Centres.

Details of the proposals for development of polymers and the Research and Development proposals cleared for development of polymers are being collected and will be laid on the Table of the House.

Allotment of Levy Sugar on basis of Population

421. SHRI DINSHA PATEL : Will the Minister of FOOD be pleased to state :

(a) whether any representation for the allotment of levy sugar on the basis of the projected population of 1996 has been received from the Government of Gujarat;